

Annexure – 1

Name of the corporate debtor: M/sNeoaska Pharma Pvt Ltd; Date of commencement of CIRP : 01-04-2022

List of creditors as on: 10-07-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Ramky Pharma City India Pvt Ltd	20-04-2022	80052451	2800000	Lease rentals	Nil	No	1.49	Nil	Nil	77252451	77252451	The Total claim includes dues relating to Lease rentals, supply of utilities and interest there on. The break up needs to be submitted by claimant. Only Lease rental dues are admitted as Financial dues.

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